

Central Administrative Tribunal  
Jaipur Bench, JAIPUR

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ORDERS OF THE BENCH

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8<sup>th</sup> April, 2011

OA 408/2008

Present: Ms. Manisha Surana, counsel for applicant  
Shri D.C.Sharma, counsel for respondents

After seeking instructions from his client learned counsel for applicant whishes to withdraw the OA for redressal of his grievance by way of filing a fresh OA. Applicant is granted liberty to do so.

In view of above, the present OA stands dismissed as having been withdrawn.

*Anil Kumar*  
(Anil Kumar)  
Member (Administrative)

*K. S. Rathore*  
(Justice K.S.Rathore)  
Member (Judicial)

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copy given vide  
no. 408/2008  
12/4/11  
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